

ITEM NO.19
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 895/2020

GHURAI LAL GUPTA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108791/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108785/2020-EXEMPTION FROM FILING O.T. and IA No.108783/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.108787/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 19-03-2021 This appeal was called on for hearing today.

For Appellant(s) Mr. Lokesh Sharma, Adv.
Mr. Praveen Jain, AOR

For Respondent(s)

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING
O R D E R

No one appeared on behalf of Respondent Nos. 2 to 4, despite due service.

Issue reminder for records as well as for certificate of service qua Respondent No. 1.

List the matter on 11.05.2021.

(RB)

RAJIV KALRA
Registrar